Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.545/2018

Friday, this the 12th day of July 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

- Dr. O P Anand s/o Atar Singh, Group A,
 Age 57
 Presently posted as Chief Eye Surgeon
 Central Hospital Northern Railway, At New Delhi 110 001
- Dr. Man Singh s/o Padam Singh, Group A, Age 55
 Presently posted as Chief Staff Surgeon Central Hospital Northern Railway, New Delhi – 110 001

.. Applicants

(Ms. Vinnie Sharma, Advocate)

Versus

- Union of India Rept. By its Secretary
 Ministry of Railways, Rail Bhawan, New Delhi
- 2. Railway Board Represented by its Chairman Rail Bhawan, New Delhi
- 3. DG/RHS, Railway Board Rail Bhawan, New Delhi
- 4. The General Manager Baroda House, New Delhi
- 5. Union Public Service Commission Represented by its Chairman Dholpur House, Shahjahan Road, New Delhi – 110 001
- 6. Dr. Mukund Kumar, Adhoc Doctor,
 Retired from EC Railway,
 His last designation was
 ACMS/Patna Health Unit, represented through Dr. D K Sahay
 AOR C K Sucharita, Ch.No.21, Lawyers Chamber
 Supreme Court of India, New Delhi

..Respondents

(Mr. Shailendra Tiwary, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy:

Ms. Vinnie Sharma, learned counsel for applicants submits that she has been instructed by the applicants to withdraw the O.A. in view of the developments that have taken place during the pendency of the O.A.

2. Permission is accorded and the O.A is accordingly dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Member (A) Chairman

July 12, 2019 /sunil/